

SUBMISSION OF CLAIM BY FINANCIAL CREDITORS

Date: 02.01.2023

Ramesh.M.V

Managing Director,
The National Co-Operative Bank Ltd.,
No.73/1, Gandhibazar Main Road,
Basavanagudi, Bangalore-560 004.

Sri B.Ramana Kumar

The Interim Resolution Professional / Resolution Professional
IRP:Olympics Sportsware and Equipments Private Limited
1st floor(Rear Side),51A Dr.Ranga Road
Mylapur, Chennai-600004

Madam/Sir,

The National Co-Operative Bank Ltd., hereby submits this claim in respect of the corporate insolvency resolution process of **M/s Olympics Sportsware and Equipments Private Limited,** The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	THE NATIONAL CO-OPERATIVE BANK LTD.,
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	RBI Licence No. ACD.MY.57-P Dated.06.11.1975 PAN No. AAABT0126C
3.	Address and email address of the financial creditor for correspondence	The National Co-Operative Bank Ltd., Administrative office, No.73/1, Gandhibazar Main Road, Basavanagudi, Bangalore-560 004. prasad.g@ncbl.org.in admin.ao@ncbl.org.in ramesh.mv@ncbl.org.in
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it	i) Rs.25,40,06,025/- ii) Rs.25,40,06,025/- Industrial plot bearing No.9 of Bommasandra IV Phase, Industrial plot bearing No.9 of Bommasandra IV Phase, Industrial Area(Sub Layout), in Survey No. Part of 48, Industrial Area(Sub Layout), in Survey No. Part of 48, Yandahalli Village, Jigani Hobli, Anekal Taluk, Bengaluru, owned by the M/s Olympics Sportsware and

	(iii) Amount of claim covered by guaratee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	iii) Nil
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9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	A/C NO:00090380000514 NAME:THE NATIONAL CO-OP BANK LTD IFSC:HDFC0000076 BANK:HDFC BANK,RICHMOND ROAD
For The National Co-Operative Bank Ltd. <i>(Signature of financial creditor or person authorised to act on its behalf)</i> [Please enclose the authority if this is being submitted on behalf of the financial creditor] Name in BLOCK LETTERS:RAMESH M.V.		
Position with or in relation to creditor: MANAGING DIRECTOR		
Address of person signing: NO 33,(BBMP NO 15) 3rd CROSS ,SUBRAMANYA PURA MAIN ROAD KADIRENAHALLI,BANGALORE-560070		

*PAN, passport, AADHAAR Card or the identity card issued by the Election Commission of India.

DECLARATION

I, **Ramesh M V** currently residing at **No.33,(BBMP NO 15) 3rd CROSS ,SUBRAMANYA PURA MAIN ROAD KADIRENAHALLI,BANGALORE-560070**, do hereby declare and state as follows: -

1. M/s Olympics Sportsware and Equipments Private Limited, the corporate debtor was, at the insolvency commencement date, being the 2nd day of December 2022, actually indebted to me for a sum of Rs.25,40,06,025/-
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below: [Please list the documents relied on as evidence of claim].
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date:02.01.2023
Place: Bangalore

For The National Co-Operative Bank Ltd.
(Signature of the claimant)
Managing Director

VERIFICATION

I, **Ramesh.M.V** the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

For The National Co-Operative Bank Ltd.
(Signature of claimant)
Managing Director

Verified at ... on this 2nd day of January,2023

[Note: In the case of company or limited liability partnership, the declaration and verification shall be made by the director/manager/secretary/designated partner and in the case of other entities, an officer authorised for the purpose by the entity.]

LICENCE NO. ACD.MY.57-P.

In exercise of the powers conferred on the Reserve Bank of India by Section 22(1) read with Section 56(o) of the Banking Regulation Act, 1949, THE NATIONAL CO-OPERATIVE BANK LTD., JAYANAGAR, BANGALORE, KARNATAKA STATE is hereby granted a licence to carry on banking business in India.



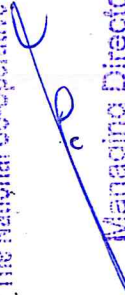
N. V. Sheldeenkar
Deputy Chief Officer

Reserve Bank of India,
Agricultural Credit Department
Bombay 400 018

Dated: 6 November 1975



For The National Co-Operative Bank Ltd.



Managing Director

स्थायी-लेखा-संख्या- / PERMANENT ACCOUNT NUMBER

AAABT0126C

नाम / NAME

THE NATIONAL CO-OPERATIVE BANK LIMITED



इस कार्ड के खो / गिर जाने पर-मुद्रा-प्राप्ति-का-अर्थ

पाते प्राप्तिपत्री को सुविधा / वापस कर दें

मुख्य आगकर आयुक्त,

कानूनिक एवं गोवा,

सी. आर. बिल्डिंग, क्वीन्स रोड,

बंगलूर - 560 001.

निगमन/बनने की तिथि /DATE OF INCORPORATION/INFORMATION||
14-04-1975

In case this card is lost/found, kindly inform/return to

the issuing authority :

Chief Commissioner of Income-tax,

Karnataka and Goa,

C. R. Building, Queen's Road,

Bangalore - 560 001.

मुख्य आगकर आयुक्त, कानूनिक एवं गोवा

Chief Commissioner of Income-tax, Karnataka & Goa

For The National Co-Operative Bank Ltd.

Managing Director